

(a) whether Government have taken any decision to set up Fruit Processing Industry in the country ;

(b) if so, the main features of the scheme ; and

(c) the funds allocated for this ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No, Sir.

(d) and (c). Do not arise.

**Demand, Manufacture and Sale of Tractors**

\*157. SHRI BANAMALI PATNAIK SHRIMATI SAVITRI SHYAM .

Will the Minister of AGRICULTURE be pleased to state :

(a) the total demand of tractors in the country ;

(b) the number of tractors manufactured in the country and the number of those imported during the last year and the corresponding figure during the current year ; and

(c) how the control imposed recently on the sale of tractors is going to benefit the country and whether any after-sales service will also be provided ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) The total demand of tractors as on 1.6.1971 has been assessed as 1,14,905.

(b) During 1970, 19,943 tractors were manufactured and 12,954 tractors were imported/shipped. 13,339 tractors were manufactured upto October, 1971 and 12,431 tractors imported/shipped upto August, 1971.

(c) The Tractors (Distribution and Sale) Control Order, 1971 is intended to

discourage frivolous booking of orders and to prevent resale of tractors immediately after purchase at premium which they could fetch in view of acute shortage. After-sale service facilities both for indigenous and imported tractors are provided.

**Central Assistance to Andhra Pradesh for Rabi Cultivation**

\*158. SHRI D. KAMAKSHALAH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether any assistance has been given to Andhra Pradesh for Rabi cultivation programme; and

(b) if so, the extent of assistance given ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Yes.

(b) (i) A short-term loan of Rs. 579.40 lakhs as detailed below has been sanctioned especially because of drought conditions, to be utilised for this year's Rabi cultivation programme :—

|                        |                         |
|------------------------|-------------------------|
| (a) Fertiliser taccavi | ... Rs. 479.00 lakhs    |
| (b) Seeds              | ... Rs. 49.40 lakhs     |
| (c) Pesticides         | ... Rs. 51.00 lakhs     |
| Total                  | <u>Rs. 579.40 lakhs</u> |

(ii) Assistance has been given to the Government of Andhra Pradesh for development of Rabi cotton and tobacco and also for development of both kharif and rabi oilseeds during 1971-72. The amount sanctioned to the State Government for these schemes are shown below :—

|                          |                         |
|--------------------------|-------------------------|
| Cotton (rabi)            | ... Rs. 63.46 lakhs     |
| Tobacco (rabi)           | ... Rs. 16.90 lakhs     |
| Oilseeds (kharif & rabi) | ... Rs. 19.86 lakhs     |
| Total                    | <u>Rs. 100.22 lakhs</u> |

These amounts are being utilised for the provision of technical staff and subsidy on plant protection chemicals and equipment as also the cost of demonstration in respect of cotton and groundnut. In addition, cost of seedlings, barns and wells is being subsidized in respect of tobacco.

(iii) Three smaller teams of technical and field officers of the Centre visited nine districts in the State and assessed prospects of Rabi Food and Cash Crops in those areas and made suitable recommendations to State Govt. for augmenting agricultural produce during this season.

(iv) Assistance in timely movement of fertiliser etc. as required by the State Government was also given.

#### American Foundations in Educational Field

\*160. SHRI RATTANLAL BRAHMAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of private American foundations that are providing finance or active help in the educational field in India; and

(b) if so, what is the criteria for allowing such private foreign organisations to function in this country ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D. P. YADAVA): (a) and (b). The required information is being collected and will be laid on the Table of the Sabha in due course.

#### Number of Cases Involving Untouchability Offences Act

\*163. SHRI BAKSI NAYAK : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the total number of cases involving offences under the untouchability Offences Act during the current year in various parts of the country;

(b) the action, if any, taken in this regard by the Central Government; and

(c) whether attention of Government has been invited to an editorial titled "The Plight of Harijans" published in the Statesman of the 8th October, 1971 and if so, the reaction of Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) and (b). These are not readily available and will be laid on the table of the Sabha.

(c) Yes, Sir. The points highlighted are under examination.

#### Tata Zamindari Abolition Bill Pending for Presidential Assent in Bihar

\*165. SHRI M. KATHAMUTHU : SHRI RAMAVATAR SHASTRI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Centre has refused to give clearance to the Tata Zamindari Abolition Bill passed by the Bihar Legislative Assembly; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAIHEB P. SHINDE) : (a) and (b). The Government of India have returned the Bihar Land Reforms (Amendment) Bill, 1970 dealing with the subject to the Government of Bihar for re-consideration of certain legal and Constitutional aspects.

#### Missing of Books from Delhi University Library

\*168. SHRI R. R. SINGH DEO : SHRI HUKAM CHAND KACHWAI :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :